

ITEM NO.107
(MM)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R. W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA . & ORS.

Respondent(s)

(IA No. 12/2016 - EXEMPTION FROM FILING O.T.
IA No. 11/2015 - EXEMPTION FROM FILING O.T.
IA No. 9/2013 - EXEMPTION FROM FILING O.T.
IA No. 197811/2023 - EXEMPTION FROM FILING O.T.
IA No. 14/2016 - EXEMPTION FROM FILING O.T.
IA No. 242429/2023 - INTERVENTION APPLICATION
IA No. 22384/2022 - INTERVENTION/IMPLEADMENT
IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 13/2016 - PERMISSION TO FILE ANNEXURES
IA No. 8/2013 - PERMISSION TO FILE ANNEXURES
IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 07-08-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Mr. S B Upadhyay, Sr. Adv.
Mr. Santosh Mishra, Adv.
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Ms. Charu Modi, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rishabh Gupta, Adv.
Mr. Shubham Chandra, Adv.
Mr. Puneet Singh Bindra, AOR

Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Ravindra Raizada, Sr. A.A.G.
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Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR
Mr. Shantanu Krishna, AOR
Mr. Prabhat Ranjan Raj, Adv.

Mr. Animesh Tripathi, Adv.

Mr. Puneet Singh Bindra, Adv.
Ms. Charu Modi, Adv.
Mr. Sachin Sharma, Adv.
Mr. Rishabh Gupta, Adv.
Mr. Shubham Chandra, Adv.
Mr. Puneet Singh Bindra, AOR

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.

Mr. P. S . Patwalia, Sr. Adv.
Mr. Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Bhaskar Aditiya, Adv.
Mr. Vaibhav Sharma, Adv.
Mr. Vishal Singh, Adv.
Ms. Sejal Jain, Adv.
Ms. Ruchi Kohli, AOR

Mr. Nikilesh Ramachandran, AOR
Mr. Krishnanand Pandeya, AOR

Mr. Rana S Biswas, Adv.
Mr. Sunil Kumar Sharma, AOR

Mr. Jay Savla, Sr. Adv.
Mr. Avijit Mani Tripathi, AOR
Mr. Shahrukh Ahmad, Adv.

Mr. Sarad Kumar Singhanian, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list the matters after three weeks.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)